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PART VII.

Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

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Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

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All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form are available for sale at the office of the Secretary to the Orissa Advisory Council, Cuttack.

Rs. as.

Price of single copy 0 4

NOTICES OF SALE.

NOTIFICATION—A.

Notice is hereby given under sections 6 and 13, Act XI of 1859, that the undermentioned estates and shares of estates in the district of Outback will be put up for sale at the Office of the Collector of that district on the 21st September 1936 at 12 noon for arrears of revenue and other demands which by law are realisable as arrears of land revenue:—

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and pargana.	Sadr Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
25	Kt. Ta. Sunderpur, Ph. Jajpur.	Rs. a. p. 1,204 14 0	..	Residuary share consisting of 16 annas in mauzas :—Astapaharajpur, Arjunpur, Bahabulpur, Bundalo, (Dharmasala), Bundalo (Dhamnagar), Barahata, Baruari, Debiduar, Deopada, Naharpada, and Padmasarpur. All other shares besides that specified will be excluded from sale. (If the Residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).	B r u n d a b a n Chandra Sabu and others.	Rs. a. p. 595 11 0	Rs. a. p. ..	Rs. a. p. 292 2 0
26	Kt. Ta. Sunderpur Kalicharan, Ph. Jajpur.	1,531 0 0	..	Share consisting of 15a 1p. 7kt. 7b. 6g, 2k. 3bd. in each of the mauzas :—Anakula, Bibisarie, Bindhan (Dhamnagar) Bindhan (Jajpur), Champamarie, Debiduar, Kapileswar, Murhapada, Naharpada, Panasa, Raghunathpur (Dhamnagar) Raghunathpur (Jajpur) and Solampur.	Gaurang Charan Rai and others.	1,446 4 0	..	723 2 0
—	1			All other shares besides that specified will be excluded from sale.				

31	Kt. Ta. Sunderpur, Ph. Jajpur.	514 0 0	The whole.	..	Bipinbihari Biswal and others.	..	117 0 0	249 3 0
76	Ta. Akulikana, Ph. Jajpur.	618 0 0	Ditto	..	Hafjuddin Khan and others	..	74 0 0	
341	Ta. Brajamohan, Ph. Sultanabad	1,263 0 0	Ditto	..	Chowdhury Pur-na Chandra Mohapatra and others.	..	532 0 0	
344	Ta. Gobindpur, Ph. Hatimunda.	4,244 0 0	..	Residuary share consisting of 16 annas in mauzas :—Hinjal and Madangiri. 7a. 10p. in mauza. Gobindpur 2 pies in mauza Juania and 3a. 9p. in mauza Kusumbi.	Kunjabihari Basu and others.	1,576 10 0	..	
345	Ma. Argal, Ph. Hatimunda.	2,026 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).	Managobinda Naik and others.	675 6 0	..	337 11 0
345	Ma. Argal Srikar, Ph. Hatimunda.	2,026 0 0	..	Residuary share consisting of 5a. 4p. in mauza Argal. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).	Baisnab Charan Naik and others.	675 5 0	..	337 10 0
345	Ma. Argal Joydeb, Ph. Hatimunda.	2,026 0 0	..	Share consisting of 5a. 4p. in mauza Argal. All other shares besides that specified will be excluded from sale.	Bichhanda Charan Naik and others.	675 5 0	..	337 11 0
382	Ta. Hatsahi, Ph. Barab.	3,217 0 0	The whole.	..	Gianendra Prasad Bose and another.	..	1,076 0 0	

1	2	3	4	5	6	7	8	9
Touzi no.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
423	Ta. Mirpur, Ph. Tisana.	Rs. a. p. 9,546 0 0 <u>8,218 0 0</u>	..	Residuary share consisting of one anna in each of the manzas :—Sarabara and Barapal and 16 annas in each of the mauzas :—Baniapal, Bodua, Jari, Karuna, Singipur, Tanutara. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).	Kanhu Charan Dobi and others.	Rs. a. p. 2,164 4 0 <u>1,862 7 0</u>	Rs. a. p. ..	Rs. a. p. 2,013 5 0
423	Ta. Mirpur Brajesunder, Ph. Tisania.	8,218 0 0	..	Share consisting of 16 annas in each of the mauzas :—Injanpur, Chakrapur, Murbil, Sunderpur, Dharmapur, Ararpara, Raghunathpur, Prehaladpur, Kaina, Guali, Bandhamunda, Kanhapur, Singharpur, Gaudsahi, Ghautiali, Aric, Fatepur, Lenkasahi, Bachhalo, Angalo, Barasuar, Kumbhaka, Syedpur, Mugalpur, Kantia, Gobindpur, Baruna, and 14 annas in mauza Sanasuar. All other shares besides that specified will be excluded from sale.	Brajesunder Das.	5,384 0 0	..	2,500 0 0
423	Ta. Mirpur Maheswar, Ph. Tisania.	8,218 0 0	..	Share consisting of 15 annas in each of the mauzas :—Sarabara and Barapal. All other shares besides that specified will be excluded from sale.	Krushna Charan Dobi and others.	759 14 0	..	379 15 0

539	Kh. Ma. Ranapur, Ph. Tisania.	633 0 0 676 0 0	..	Residuary share consisting of 13a. 8p. 11kt. in mauza Ranapur.	Baisnab Charan Misra and others	542 7 0 579 6 0	..	26 13 3
585	Ta. Ramjan Muhammad, Ph. Padmapur.	617 0 0	The whole.	..	Shaik Ahsan Muhammad alias Fakir Mubam- mad and others.	..	149 14 6	
593	Kt. Ma. Sham- charan, Ph. Padmapur.	772 0 0	Ditto	..	Dayanidhi Mall and others.	..	52 12 0	
624	Kt. Ma. Dhanu- para, Ph. Sara- suaty.	522 0 0	Ditto	..	Dulbanda Parida and others.	..	97 9 9	
637	Kt. Ta. Jasara- pur, Ph. Kernal- kband.	1,034 0 0	Ditto	..	Chowdhury Raghunath Pat- josi and another.	..	517 0 0	
656	Kt. Ma. Jaga- nath Samantray, Ph. Suhang.	573 0 0	Ditto	..	Chowdhury Khe- tanani Samant Rai Mahapatra and others.	..	287 0 0	
701	Ma. Gopal Charan Ph. Suknai.	1,672 0 0	Ditto	..	Sree Radha Madhab Jew Thakur Sebait Padma Charan Mobanty and others.	..	336 0 0	
718	Ta. Marilo, Ph. Suknai.	1,180 0 0	Ditto	..	Chowdhury Arta Mohapatra.	..	589 15 11	..

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Janna of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Janna of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
724	Ta. Sree Raja Makundadeb, Ph. Kusmandal.	Rs. a. p. 542 0 0	The whole	..	Sree Jagannath Mohanprabhu marfat, Superintendent Raja Ram Chandra Deb.	..	271 0 0	..
738	Ta. Madan Mohan, Ph. Sungra.	978 0 0	Ditto	..	Lalla Krishna Mohan Rai and others.	..	133 6 9	..
741	Ma. Malasasan, Ph. Sungra.	933 0 0	Ditto	..	Ahmed Bukhsh and others.	..	467 0 0	..
806	Araji Dogrie, Ma. Talpada and etc., Ph. Sungra.	1,882 0 0 1,580 0 0	..	Residuary share consisting of 16 annas in each of the mauzas:—Alarpur, Alijora, Alipur, Andiosahi, Atuda, Balhabpur, Bhairpur, Bhindaspur, Bhora, Bodhasara, Champati, Chandipur, Chhotipara, Derakundi, Dharmagatapur, Dharoshyamsundupur, Gopinathpur, Gopinathpur (Salepur no. 325), Gunjarpur, Harianta, Jaganathpur (Cuttack), Jagannathpur (Salepur no. 260), Jalsarapur, Jankoti, Jaripara, Kalianti, Kalidahi, Kanpur, Kankarailo, Keranga, Khaera, Khaira, Lokhanpur, Mahanga, Malasasan, Malipura, Marhanga, Matnagar, Monda, Nahang, (Salepur 166), Nahang (Salepur 161), Naiguan, Niehintakoili, Orasingha, Paharnipur,	Ganeslal Pandit and others.	1,768 5 0 1,484 9 0	..	792 1 9

Paschim Kachh, Pikole, Pura, Purusottampur, Rahamba, Raisunga, Rankapur, Sankarpur, Sarangpur, Sukleswar, Talapada, Taro, Usumba (Th. Salepur 72), 8 annas in manza—Chhoti-natara and 3a. 6p. 4kt. 12b. 16g. in mauza Shirlo.

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).

Residuary share consisting of 16 annas in each of the mauzas:—Bairchuan, Dabapara, Gotra, Kaluria, Kaurkola Mantiri, Nahang and Umar and 12 annas in each of the mauza:—Barahipur, Jasuapur and 10 annas in each of the mauzas—Kentkhandi and Sindhupur.

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).

Residuary share consisting of 16 annas in each of the mauzas:—Bandareswar, Bharatpur, Kosaraipur and Panasudha 0a. 1p. 12kt. 15b. 2g. 2c. in mauza Balikuda and 8 annas in each of the mauzas:—Kolangiri, Musatikiri, and Randaspur.

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).

310 Aima Gul Hyder,
Ph. Sungra.

878 0 0

..

112 9 0

Uttam Bihary
and others.

508 2 0

..

314 Tape Gopalpur,
Ph. Alti.

12,892 0 0

..

3,566 15 0

Niranjan Samal
and others.

3,566 15 0

..

1	2	3	4	5	6	7	8	9
Tauzi No.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
814 — 4	Tapo Gopalpur Krishna, Ph. Alti.	Rs. a. p. 12,892 0 0	..	Share consisting of 8 annas in each of the mauzas:—Gobandia, Gopalpur and Saundia. All other shares besides that specified will be excluded from sale.	Krishna Kisore Bal and others.	1,355 5 0	..	677 10 0
814 — 5	Tapo Gopalpur Raghunath, Ph. Alti.	12,892 0 0	..	Share consisting of 16 annas in each of the mauzas:—Barada, Baliparia, Dekuri, Kalasiri, Gaulhernagar, Raipur and Matkatpur and 4 annas in each of the mauzas:—Gopalpur, Gobandia and Saundia. All other shares besides that specified will be excluded from sale.	Sree Raghunath Jew Thakur marfat Mahanta Kalpataru Das, chela of Mahanta Dasarathi Das.	4,227 11 0	..	2,000 0 0
814 — 9	Tapo Gopalpur Iswar, Ph. Alti.	12,892 0 0	..	Share consisting of 8 annas in each of the mauzas:—Kulangiri, Musatikiri and Ramdasapur. All other shares besides that specified will be excluded from sale.	Iswar Prasad Das and others.	2,044 15 0	..	772 8 0
815	Thaney Krishna, Ph. Alti.	1,360 0 0	..	Residuary share consisting of 16 annas in each of the mauzas:—Arcikana, Asia, Bara Nachhipur, Galihi, Kankula, Maghipara, Nosta and Sana Nachhipur and 14 annas in each of the mauzas:—Anaka, Krishnadaspur and Padmalavpur.	Chowdhary Kartick Chandra Pal and others	1,313 14 0	..	812 9 0

860	Ma. Kalabuda, Ph. Balubisi.	859 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)	Residuary share consisting of 12 annas in each of the mauzas:—Akhudakhin, Dhasanapari, Gobindpur, Garudpur, Haripur, Jagdalpur, Kulatuthi, Kalabuda, Mandia, Panadia, Patkura, Rasilabad, Samsara, Tikarpur and Udalo.	Nagendra Nath Rai and others.	644 4 0	..	321 10 0
862	Ma. Harispur, Ph. Balubisi.	1,618 0 0	The whole	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale.)	Nagendra Nath Kund and others.	654 0 0	..	..
963	Ta. Saralpur, Ph. Balubisi.	5,464 0 0	Ditto	..		Kanungo Shyama Sundar Patnaik.	5,413 13 3	..	..
989	Ta. Ismail Motwali, Ph. Kokakhand.	1,605 0 0	Ditto	..		Chowdhury Mahamad Ismail Khan Motoli.	803 0 0	..	..
992	Kt. Ma. Kani, etc. Ph. Kokakhand.	915 0 0	Ditto	..		Sree Jagannath Mahaprabhu marfat Superintendent Raja Ram Chandra Deb.	248 0 0	..	..
996	Araji Jagiri, Bajapati Ma. Tikarpada, Ph. Kokakhand.	605 0 0	Ditto	..		Chowdhury Bhola-nath Nanda and others.	272 15 0	..	..

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1064	Ta. Babanpur, Ph. Asureswar.	Rs. a. p. 7,735 0 0	The whole	..	Nil a m a n i Mukhapadhya.	..	2,107 0 0	..
1065	Ta. Brhmananda, Ph. Asureswar.	685 0 0	Ditto	..	D h a n u r d h a r Hanuman Prasad Mohanty.	..	550 0 0	..
1067	Kt. Ta. Gobindpur, Ph. Asureswar.	1,902 14 0	Ditto	..	Gianendra Chandra Brhmo.	..	336 7 0	..
1069	Ta. Rasikcharan, Ph. Asureswar.	598 0 0	Ditto	..	Ganeswar Sahu and others.	..	299 0 0	..
1102	Ta. Gopalpur, Ph. Asureswar.	7,935 15 0	Ditto	..	Sree Gopinath Deb Thakur Sebait Choudhury Basudeb Das and others.	..	3,967 15 0	..
1117	Ta. Rasulpur, Ph. Olas.	5,138 0 0 6,111 0 0	Ditto	..	Ganeslal Pandit	..	969 0 0	..
1258	Ta. Jaganath, Ph. Karimul.	808 0 0	Ditto	..	C h o w d h u r y Khetramani Samantrai and others.	..	100 0 0	..
1262	Ma. Narahari, Ch. Narahari Das, Ph. Karimul.	1,322 0 0	..	Share consisting of 13a. 7p. in each of the mauzas:—Atuda and Purba Kachh.	C h o w d h u r y Shyams under Das and another.	1,122 5 0	..	446 3 0
1								

All other shares besides that specified will be excluded from sale.

1283	Kt. Ta. Benipura, Ma. Mulbasant, Ph. Kuhunda- jaipur.	852 0 0	The whole	..	Hanuman Jew marfat, Bajrang Prasad Rai.	..	426 0 0	..
1292	Ma. Dobandhia, Ph. Kuhunda- jaipur.	755 0 0	Ditto	..	Sree Binode Rai Thakur marfat Surama Debi, manager for minor son Bal- habendra Nath Sen.	..	378 0 0	..
1295	Ma. Jaganathpur, Ph. Kuhunda- jaipur.	2,639 0 0	..	Residuary share consisting of 16 annas in each of the mauzas:—Bheda (Salepur) Gopalpur and Padhanpara, and 14 annas in mauza Jaganathpur and 7a. 2p. 12kt. 6b. in mauza Arilo, Haripur, Madhupur and Samsarpur, 10a. 3p. in mauza Bana- pur, 13a. 6p. in mauza Benupara, 6a. 2p. in mauza Dobandhia, 4a. 4p. 12kt. in mauza Ghisuan, 13a. 1p. 10kt. in mauza Kundi, 7 annas in Ma. Kaitha, 1a. 9p. in Ma. Malikpur, 4a. 2p. in Nanda- kisorepur, 8a. 4p. 10kt. in Naptua, 14a. 8p. in Ma. Rampur and 0a. 4p. 13kt. in Ma. Ramkrishnapur. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).	..	Jogeswar Dasand another.	1,221 2 0	305 7 11
1300	Ma. Rahalo, Ph. Kuhundajaipur.	593 0 0	Ditto	..	Chowdhury Bhola- nath Nanda and others.	..	297 0 0	..
1304	Ma. Bajar Kisen- nagar Barhata, Ph. Kuhunda- jaipur.	723 0 0	Ditto	..	Sree Binode Rai, Thakur Sebnit Surama Debi, Manager for mi- nor son Bhala- bendra Nath Sen.	..	362 0 0	..

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Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1315	Kt. Ta. Radhakanta Prasad, Ph. Baruan.	Rs. a. p. 1,524 0 0	The whole	..	Madhusudan Panda and another.	..	762 0 0	..
1433	Ta. Bari, Ph. Kalanatia.	12,816 0 0 11,684 0 0	Ditto	..	Mannath Nath Dey and another.	..	2,350 0 0	..
1434	Ta. Narayanpur, Ph. Kalanatia.	13,958 0 0 12,198 0 0	Ditto	..	Ganeslal Pandit	..	779 0 0	..
1490	Ta. Narsing Prasad, Ph. Tikan.	4,372 0 0	..	Residuary share consisting of 16 annas in each of the mauzas:—Bilipada, Biraswaty, Era, Gangapara, Gaispur, Kusalpur, Napang and Pohal and 9a. 7p. 4kt. in mauza Endar. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale.)	Sree Radhagobinda Jew marfat Nityananda Bhramanbar Rai.	1,485 4 0	..	141 5 0
1490	Ta. Narsing Prasad Jaharan, Ph. Tikan.	4,372 0 0	..	Share consisting of 16 annas in each of the mauzas:—Baranaipur, Surajpur, Sobhanpur, 4 annas in mauza Samagudia, and 3a. 2p. 8kt. in mauza Endar. All other shares besides that specified will be excluded from sale.	Jaharan Nisa Bibi, wife of Sheikh Bhikary	760 2 0	..	380 0 0

1512 14	Ta. Govindpro- sad Ananda, Ph. Jodh.	8,320 0 0	..	Share consisting of 16 as. in mauzas Jagatpur, Mirjapur, 8 as. in mauza Apsarpur and Mituni 10a. 4p. 14kr. 6b, 9i. 0c. in mauza Nityanandapur, 14a. 5p. 2kr. 9b. in mauza Gapalpur. All other shares besides that specified will be excluded from sale.	Krupasindhu Mahanti and others.	766 0 0	..	53 0 0
1629	Kt. Ta. Kalapara, Ph. Lahakhand.	3,413 0 0	The whole..	..	Keluram and others	..	791 0 0	..
1646	Ta. Ratangiri, Ph. Baragan.	9,073 0 0	..	Residuary share consisting of 16 as. in mauzas, Bar-chandrasekharpur and Bari, 9 as. in mauzas Haladibasant and Jagannathpur, 8 as. in mauza Mirjapur, 4 as. in mauzas Chandanpur, Mahakalpara and Rampur, 2a. 9p. 12kr. 0b. 13i. 3c. 3bd. in mauza Palatpur which constitutes all other khatas except kh. no. 11 to 155 consecutively with an area of a272.70d. and 1a. 5p. 18kr. 4b. 8i. 1c. in ma. Anathpur which constitutes all other khatas except khata no. 74 to 394 and 396 to 400 and 402 consecutively with an area of 583.08d.	Pravabati Devi, wife of Nani-mohan Banerji.	1,170 13 0	..	585 6 0
1646 1	Ta. Ratangiri Muralidhar, Ph. Baragan.	9,073 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)	Muralidhar Naik and another.	2,035 6 0	..	517 6 0
1646 2	Ta. Ratangiri Sripati, Ph. Baragan.	9,073 0 0	..	Share consisting of 16 as. in each of the mauzas. Kharimunda, Raut Sahi, Mitra-saapur, Birehipur and Basantapal and 12 as. in ma. Mahakalpara. All other shares besides that specified will be excluded from sale. Share consisting of 16 as. in each of the mas. Ratanagiri and Dihapal.	Aniruddha Jena and others.	819 1 0	..	159 9 0

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana	Sadr Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
1646 — 4	Ta. Ratangiri Raghab, Ph. Bargan.	Rs. a. p. 9,073 0 0	..	All other shares besides that specified will be excluded from sale. Share consisting of 12 as. in each of the mas. Rampur and Chandampur.	Raghab Naik and others.	508 15 0	..	254 8 0
1646 — 8	Ta. Ratangiri Baidhar, Ph. Bargan.	9,073 0 0	..	All other shares besides that specified will be excluded from sale. Share consisting of 16 as. in ma. Sukal and Mandari and 8 as. in each of the mauzas Berhaupur, Binjarpur and Arikana.	Bhagbat Jena and others.	752 4 0	..	376 0 0
1689	Ma. Attir Ph. Sargara.	569 0 0	The whole..	All other shares besides that specified will be excluded from sale.	Gorachand Mang- raj Mahapatra and others.	..	285 0 0	..
1769	Kt. Tape Naltigiri, Ph. Matkatnagar.	1,607 0 0	Ditto ..	..	Sri Hanuman Jow Thakur, sebaite Bajrang Prasad Rai.	..	304 0 0	..
1771	Kt. Ta. Gokan, Ph. Matkatnagar.	1,080 0 0	Ditto ..	..	Surendranath Rai	..	114 0 0	..

1777	Ta. Jagmohan, Ph. Matkat- nagar.	598 0 0	Ditto	..	Ranmohan Lal and other	299 0 0	..
1788	Ma. Itamundali, Ph. Matkat- nagar.	566 0 0	Ditto	..	Ch. Lakshmidhar Das and others.	283 0 0	..
1841	Ta. Gotra, Ph. Matkatnagar	511 0 0	Ditto	..	Hemchandra Lal and others.	255 4 0	..
1843	Kh. ma. Jerkand, Ph. Matkat- nagar.	651 0 0	Ditto	..	Kunjabehari Lal and others.	72 0 0	..
1844	Ta. Gobindpur, Ph. Matkat- nagar.	2,045 0 0	..	Residuary share consisting of 16 as. in each of the mauzas. Kairpur, Kanhupur, Kusundaspur, Padandasapur and Usuma, 14 as. in each of the mas. Gobindpur, Khandol and Ranigora, and 12 as. in each of the mas. Balarampur, and Jainapara and 11a. 3p. in ma. Bilapara and 10 as. in ma. Chahapara.	Sri Hanuman Jew Thakur, Mft. Bajrang Prasad Rai.	553 11 0	1,254 0 0
1962	A. Kharaj Line parade, Ma. Tulsipur, Ph. Cuttack Havelli.	838 0 0	The whole.	..	Mahadev Prasad Bhagat and others.	21 13 2	..
1971	Ta. Padmanavpur, Ph. Dihiarakh- pur.	5,604 0 0	..	Residuary share consisting of 10a. 6p. in each of the mas. Arakhpur Bandha, Bangarguntha, Bonapur, Bidharapur, Bilakana, Damodarpur, Digambarpur, Jaganathpur, Kantigaria, Kundal, Nilambarpur, Padmanavpur, Paikrapur, Radhadeipur, Saipur, Sana-Brahmani, Surkhadeipur, Udaynagar and Udaynagarpat.	Kulamani Swain and others.	1,838 13 0	3,677 10 0

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold the arrears due from it.
1971 1	Ta. Padmanavpur Narayan, Ph. Dihirakhapur.	Rs. a p. 5,604 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale). Share consisting of 2a. 9p. in each of the mas. Arakhpur, Bandha, Bangarguntha, Benapur, Bidharpur, Bilakana, Damodarpur, Digambarpur, Jagannathpur, Kantigaria, Kundal, Nilambarpur, Padmanavpur, Paikrapur, Radhadeipur, Saitipur, Sana-Brahmani, Surkhadeipur, Udaynagar and Udainagarpat.	Dhananjay Lenka and others.	963 3 0	..	481 9 0
1971 3	Ta. Padmanavpur Udainath, Ph. Dihirakhapur.	5,604 0 0	..	All other shares besides that specified will be excluded from sale. Share consisting of 2a. 9p. in each of the mas. Arakhpur, Bandha, Bangarguntha, Benapur, Bidharpur, Bilakana, Damodarpur, Digambarpur, Jagannathpur, Kantigaria, Kundal, Nilambarpur, Padmanavpur, Paikrapur, Radhadeipur, Saitipur, Sana-Brahmani, Surkhadeipur, Udaynagar and Udainagarpat.	Udainath Lenka	963 3 0	..	481 10 0
1975	Ta. Raghunathpur, Ph. Kodindu.	1,087 0 0	The whole.	All other shares besides that specified will be excluded from sale. ..	Batakrishna Paharaj and others.	..	2,717 0 0	..

1977	Ditto	1,327 0 0	Ditto	..	Gopal Chandra Paharaj and others.	..	2,654 0 0	..
1999	Ta. Mahamuddin Nisa, Ph. Kodendu.	638 0 0	Ditto	..	Mirza Mansur Begum.	..	319 0 0	..
2067	Ta. Bar-Sailo, Ph. Sailo.	831 0 0	Ditto	..	Ganeshlal Pandit.	..	413 7 0	..
2070	Ta. Govindpur, Ph. Sailo.	2,042 0 0	..	Residuary share consisting of 16 as. in each of the mauzas Chheda, Jainlo, Kheras, Kurunti, Nuagangram, and Ranipara.	Choudhury Sibana and others.	861 10 0	..	598 5 6
2071	Ta. Raghunath, Ph. Sailo.	1,036 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale).	Iswar Prasad Das and others.	516 12 0	..	421 9 0
2120	Ta. Chitalpur, Ph. Sailo.	1,047 0 0	..	Residuary share consisting of 16 annas in each of the mauzas Gunadol, Kajalpur, Mahura, and Srisundarpur and 1a. 5p. 10k. in each of the mauzas Amarpura, Bhuanlo, Jharpara, Kamarsahi, Nagari, Postal, and Rahura.	Satrughana Mal and others.	650 8 0	..	477 10 3
				All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale).				
				Residuary share consisting of 16 annas in each of the mauzas Aman, Bagalpur, Bankeswar, Barkhalagan, Brahman sailo, Chitalpur, Kansilo, Kantapara, Kuanpur, Padhan Sahi and Udijol and 0a. 1p. 19kr. in each of the mauzas Bar-mulal, and also Samilat area and Sam-mulal.				

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahul and Pargann.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold the arrears due from it.
		Rs. a. p.				Rs. a. p.	Rs. a. p.	Rs. a. p.
2176	Ma. Birabar, Ph. Hariharpur.	563 0 0	The whole.	..	Prasana Kumar Sabu and others.	..	282 0 0	..
2178	Putney Madhyasasan, Ph. Hariharpur.	2,056 0 0	Ditto ..	..	Choudhury Brajasunder Das and another.	..	1,028 0 0	..
2180	Kt. Ta. Hariharpur, Ph. Hariharpur.	864 0 0	..	Residuary share consisting of 16 as. in each of the mauzas Markandpur, Ohal, and Tarapara and 13a. 11p. 10kr. in mauza Kusiuga.	Choudhury Brajasunder Das and another.	502 5 0	..	251 0 0
2183	Kt. Ta. Hariharpur, Ph. Hariharpur.	640 0 0	..	All other shares besides that specified will be excluded from sale (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale). Residuary share consisting of 16 as. in each of the mauzas Banbarara, Baulpur, Chandgan, Majurai, Mangalpur and Singarpur.	Choudhury Baladeb Das and others.	511 14 0	..	255 15 0
				All other shares besides that specified will be excluded from sale (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)				

2190	Ma. Gamhapur, Ph. Hariharpur.	855 0 0	The whole.	..	Ramechandra Ha- jard and others.	..	428 0 0	..
2329	Ma. Ninapur and Kolida, Ph. Gan- dito.	789 0 0	Ditto	..	Bansidhar Patt- naik and others.	..	395 0 0	..
2406	Ma. Tulang, etc. Iswar Ph. Khandi.	3,845 0 0	..	Share consisting of 8 as. in each of the mauzas Arodei, Badijanga, Bainsanilo, Berhampur, Hajipur alias Chasapara, Ibirising, Kost'malikapur, Mundida, Naulo, Olas, Poio, Raukoi, Sasan, Tampada, Tandikul, Tanra, and Tulang.	Iswarprasad Das and others.	1,922 8 0	..	601 8 0
2407	Ma. Denga etc. Ph. Khandi.	769 0 0	The whole.	..	Choudhury Braja Kisore Das and others.	..	162 0 0	..
2441	Ta. Nandan, Ph. Khandikothmul	507 0 0	Ditto	..	G a n e s h J e w Thakur Sebayat Taponidhi Ma- hant Udayanath Puri Goswain.	..	109 0 0	..
2455	Kt. Ta. Birtol Ganesh, Ph. Jhaukar.	3,834 0 0	..	Share consisting of 16 as. in each of the mauzas, Jajang, Korkor, Sitol, Katra, Begunia, Itang, Jhankeswar, saura, Atanul, Jaipur, Birtol, Solampur, Mulsing, Najampur, Bisweswarpur, Chinapara, Pubapara, Bandalo, Gopalpur and Kuradh.	Ganesh Lal Pandit.	3,385 0 0	..	1,692 0 0
2466	Ta. Pubakhand Ph. Jhaukar.	3,081 0 0	The whole	..	Sree Jagannath Mahaprabhoo, Sebayat Satru- ghana Mal and others.	..	949 7 3	..
				All other shares besides that specified will be excluded from sale.				

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
2473	Ta. Sirampur, Ph. Tirau.	Rs. a. p. 971 0 0	The whole	..	Gansh Lal Pandit.	..	Rs. a. p. 200 0 0	..
2474	Ta. Krupasindhu, Ph. Tiran.	1,116 15 0	..	Residuary share consisting of 8 as. in each of the mauzas, Alana, Alukholang, Benola, Bilas, Gainga, Jagannathpur, Kaintol and Patsura. All other shares besides that specified will be excluded from sale (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)	Narendra Biswal and others.	558 7 0	..	70 15 0
2498	Kt. Ta. Bisnabar Ph. Bakhrabad.	5,833 14 0	The whole	..	Ganes Lal Pandit	..	791 4 0	..
2499	Kt. Ta. Bisnabar, Ph Bakhrabad.	3,108 3 0	Ditto	..	Batakrishna Paharij and others.	..	9,514 8 6	..
2508	Killa Abhin, Ph. Bakhrabad.	643 0 0	Ditto	..	Khetramohan Prusti.	..	50 0 0	..
2543	Killa Garkan, Ph. Bakhrabad.	2,336 0 0	Ditto	..	Choudhury Chakradhar Mahapatra and others.	..	2,044 0 0	..
2624	Ta. Madhusudanpur and Orkimiria, Ph. Painda.	1,322 0 0	Ditto	..	Ch. Janakinath Routra Mohapatra and others.	..	1,109 4 0	..

2625	Ta. Jagannath, Ph. Painda.	634 0 0	Ditto	..	Ch. Khotrmani Samantra Moha- patra and others.	..	198 4 0	..	..
2627	Kt. Ta. Sibanagar Ma. Brahmapur, Ph. Painda.	653 0 0	Ditto	..	Ramchandra Bosc and others.	..	34 8 0	..	..
2717	Ta. Gajrajpur, Ph. Kate.	3,306 14 0	..	..	Ch. Judhistir Das and others.	3,209 1 0	..	1,535 8 3	..
2718	Ta. Madhav, Ph. Kate.	3,540 0 0	The whole.	..	Gopinath Deb marfat Ch. Basudeb Das and others.	..	1,770 0 0	..	..
2728	Ta. Basudev Das, Ph. Kate.	604 0 0	Ditto	..	Basudeb Das and others.	..	227 11 0	..	..
2730	Ta. Samsundar, Ph. Kate.	682 0 0	Ditto	..	Mahadeb Prasad Bhagat and others.	..	597 7 0	..	..
2731	Kt. Ta. Radha- krishna, Ph. Kate.	542 0 0	Ditto	..	Debendrn Kisore Das.	..	140 0 0	..	..
2762	Kt. Ta. Jaigan etc., Ph. Bena- bar.	542 0 0	Ditto	..	Sree Radhakrista Jew T hakur Sebayat Gopal Ch. Samantra and others.	..	76 14 6	..	..

Residuary share consisting of 16 as. in each of the mauzas Bodaro, Bodaro (Jagatsingpur No. 225), Bayanpara, Bhatpara, Dantual, Erada, Gajrajpur, Galadari, Ganai, Gandhan, Gorada, Harishpur, Jalarpur, Kalakh, Khairabast, Korania, Korkor, Naharipara, Nuagan, Nuapari, Pokharigan, Rohia and Sarakor.

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold the arrears due from it.
		Rs. a. p.				Rs. a. p.	Rs. a. p.	Rs. a. p.
2765	Kt. Ta. Gaugadu, Ph. Benahar.	644 0 0	The whole	..	Ch. Bamadeb Das and others.	..	74 6 0	..
2767	Kt. Ta. Gobinda, Ph. Benahar.	575 0 0	Ditto ..	..	Gobind Chandra Das and others.	..	108 0 0	..
2771	Ta. Narsingpur, Ph. Benahar.	946 0 0	Ditto ..	..	Basudeb Kanungo and others.	..	63 1 0	..
2774	Kt. Ta. Hanu, Ph. Benahar.	2,768 0 0	Ditto ..	..	Jaminikanta Biswas and others.	..	1,355 4 0	..
2784	Ta. Haropa, Ph. Benahar.	1,010 0 0	Ditto ..	..	Baisnab Ch. Pattanaik and others.	..	505 0 0	..
2802	Kt. Ta. Lakshmi-dhar, Ph. Benahar.	1,241 0 0	Ditto ..	..	Banchhanidhi Behera and others.	..	482 0 0	..
2804	Ta. Makundadev, Ph. Korania.	697 0 0	Ditto ..	..	Sayed Mokaram Ali	..	349 0 0	..
2806	Ta. Budhisahi, Ph. Korania.	1,263 0 0	Ditto ..	..	Nailinikanta Biswas.	..	231 0 0	..
2814	Ta. Shamprosad, Ph. Bardiala.	3,920 0 0	..	Residuary share consisting of 3 a. 6 p. in each of the mauzas Apandura, Beda, Chbelikulia, Kosarpur, Machhgan, Nalra, Olang, Padaruan, Salbelpur Sribantpur, Tarasahi and Tentua.	Anatha Bandhu Naik.	857 8 0	..	426 7 0

2814	Ta. Shamprasad- akshoy, Ph. Bardiala.	3,920 0 0	..	Share consisting of 8 as. in each of the mauzas Apandara, Beda, Chhelikulia, Kesarpur, Machhgan, Nalra, Olans, Podaruan, Salbelpur, Sribantpur, Tara-sahi and Tentua.	Akhoy Kumar Ray Chudamani.	1,960 0 0	..	354 4 0	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)
2842	Ta. Talagar killa Motari.	4,255 0 0	The whole	..	Ch. Chakradhar Mohapatra and others.	..	4,255 0 0	..	All other shares besides that specified will be excluded from sale.
2920	Kh. Ta. Debi, Ph. Bonahar.	977 0 0	..	Residuary share consisting of entire mauzas Bhagabanpur, Ratisingha, 11 annas in each of the mauzas, Alabol, Anjira, Balikuda, Balisahi, Baragari, Darba, Dhanisa, Gaithpur, Iswarpur, Jarigal, Jariktori, Nabang, Nada, Nagpur, Narilo, Ogarpur, Parbat, Santo, and Suanlo and 8 annas in each of the mauzas, Baro-dang, Deriki, Gangada, Jaigan, Katikata, Kolatha, Korua, Mirjapara, Saham and Sarpalbank and 2a. 6p. 10kt. in mauza Kaina, and 8a. 3p. 12k. in mauza Oskana.	Sreemati Sarswati Dei, wife of Ra- dhasam Das, and others.	507 8 0	..	87 10 0	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)
2959	Kt. Killa, Gbaga- radamarpur. Killa, Ghagara- damapur.	612 0 0	The whole.	..	Haldhar Das and others.	..	153 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Janna of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprie- tors of properties to be sold.	If only a share is to be sold, the Sadr Janna of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
		Rs. a. p.				Rs. a. p.	Rs. a. p.	Rs. a. p.
3019	Kt. Ta. Sayadpur, Ph. Sujabad.	977 0 0	The whole.	..	Dukhei Sahu and others.	..	295 10 6	..
3071	Thaney. Maguni Sahu, Ph. Alai.	917 0 0	Ditto ..	..	Hrudananda Sahu and others.	..	459 0 0	..
3072	Th. Nisamoni, Ph. Alai.	779 0 0	..	Residuary share consisting of 14 annas in each of the mauzas Anaka and Krishnapur Sasan. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale)	Radhamohansun- dar Mohapatra and others.	681 10 0	..	340 8 0
3073	Thauny, Surendra- nath, Ph. Alai.	924 0 0	The whole.	..	Rangamanjari Debi wife of Ramkrushna Chakrabarti	..	462 0 0	..
3124	Kt. Ta. Puru- sottam, Ph. Saragada.	811 0 0	Ditto ..	..	Purusottam Sahu and others.	..	6 0 0	..
3199	Ta. Putting, Ph. Jhankar.	2,992 0 0	..	Share consisting of 16 annas in each of the mauzas Biseswarpur, Brahmapur, Hari- singpur, Jaipur, Kabulpur, Korkor, Mardol, Mulising, Malasingpur, Nuapara, Olipara, Pubapara, Rahadinga, and Susunga. All other shares besides that specified will be excluded from sale.	Ganesh Lal Pandit.	2,458 0 0	..	679 0 0

3231	Kh. Ta. Jublo, Ph. Samgada.	615 0 0	..	Residuary share consisting of 16 annas in each of the mauzas, Gobargali, Panasua, Sahagan, and 8 annas in mauza Tentulikanta. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)	Raja Birabar Natabar Singh, Narendra Mohapatra, and others	545 12 0	..	273 0 0
3282	Kh. Ma. Jadabnagar, Ph. Sahabad.	810 0 0	..	Residuary share consisting of 14 annas in each of the mauzas, Arangabad, Alando, Basahpur, Batimira, Chandpur, Darada Sasan, Dharadharpur, Hajipur, Ka'antira, Kusal, Kama Sasan, Kantapara, Mantir, Patipur, Sahabad and Tentulia. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)	Krishna Charan Bose and others.	708 12 0	..	184 6 0
3314	Kh. Ma. Tarjanga Hajipur, Ph. Jhankar.	616 0 0	The whole.	..	Banchanidhi Sahn and others.	..	912 8 0	..
3345	Kh. Ta. Jublo, Ph. Saragada.	1,091 0 0	Ditto	..	Anirudha Panda and others.	..	535 8 0	..
3502	Ma. Parasuram, Ph. Dolagram.	886 0 0	..	Residuary share consisting of 12a. 10p. 10kt. 13b. 1g. 2c. 1bd. in mauza, Bangra, Chhotagari, Jari, Naubanka. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by sale.)	Sadhu Charan Samal and others.	713 2 0	..	401 12 6*
3503	Ma. Jari, Ph. Dolagram.	1,983 0 0	The whole.	..	Bankbehari Samal and others.	..	157 0 0	..

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
3507	Ma. Sadhu Charan, Ph. Dolagan.	Rs. a. p. 638 0 0	The whole..	..	Sadhu Charan Samal and others.	..	Rs. a. p. 319 0 0	..
3715	Ta. Bhagaban, Ph. Kodinda.	508 0 0	Ditto ..	..	Gunanidhi Bhuyan and another.	..	254 0 0	..
3827	Kt. Ta. Itua, Ph. Kokakhand.	784 0 0	Ditto ..	..	Jagatballav Kanungo and others.	..	392 0 0	..
3844	Ta. Balabhadrapur, Ph. Tikan.	2,789 0 0	Ditto ..	..	Chaudhury Padma Charan Das and others.	..	1,395 0 0	..
3845	Kt. Ta. Balabhadrapur, Ph. Tikan.	3,316 0 0 3,004 0 0	Ditto ..	..	Chaudhury Madanmohan Das and others.	..	1,524 15 6	..
3846	Kt. Ta. Madanmohan, Ph. Tikan.	2,291 0 0	..	Residuary share consisting of entire mauzas, Barahat, Brahmanbad, Dibapara, Dilarpur, Kajala, Kakata, Kataramal, Mahipal, Mantir, Narasingpur, Oriso, Posta, Saranga, Sekpur.	Chaudhury Madanmohan Das and others.	1,711 0 0	..	621 8 0
				All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)				

Sl. No.	Name of the Shareholder	3,053 0 0	Residuary share consisting of 8 as. in each of the mauzas Aradang, Arada, Baingol, Bajedhanua, Dandamir, Dhanchakpara, Govindpur, Khadal, Kinailo, Kotakana, Kutilograndayalpur, Paruna, Posal, Salajangasana, Sital, Tartol, Tentulipara, and Tertang.	1,526 8 0	195 8 0
4109	Kt. Ta. Puba-khand, Ph. Jhan-kar.	3,053 0 0	Residuary share consisting of 8 as. in each of the mauzas Aradang, Arada, Baingol, Bajedhanua, Dandamir, Dhanchakpara, Govindpur, Khadal, Kinailo, Kotakana, Kutilograndayalpur, Paruna, Posal, Salajangasana, Sital, Tartol, Tentulipara, and Tertang.	1,526 8 0	195 8 0
4110	Ditto ..	863 0 0	The whole..	50 0 0	..
4306	Ta. Radha Prasad, Ph. Saraswati.	578 0 0	Ditto	289 0 0	..
4336	Kt. Tape Nalitigiri, Ph. Matkatnagar.	1,551 0 0	Share consisting of 10 as. in each of the mauzas Champatipur, Haribhagatpur, Kalayanpur, Mantir, Nalitigiri, Purusotampur, Raghunathpur, Sahaspur and Sarol. All other shares besides that specified will be excluded from sale.	969 6 0	460 7 0
4385	Ta. Lakhmi Narayanpur, Ph. Padmapur.	715 0 0	The whole..	358 0 0	..
4395	Ta. Radhakanta Prasad, Ph. Baruan.	668 0 0	Ditto	334 0 0	..
4795	Ma. Brajasundar, Ph. Kodinda.	909 0 0	Ditto	455 0 0	..
4940	Ta. Srikrishna, Ph. Dolagram.	904 0 0	Ditto	452 0 0	..

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
4966	Ta. Brujasundar, Ph. Painda.	Rs. a. p. 706 0 0	The whole..	..	Raiguru Ch. Chintamani Acharya and others.	..	143 0 0	..
5021	Ta. Beharilal, Ph. Sailo.	502 0 0	Ditto ..	..	Ganeshtal Pandit	..	251 0 0	..
5034	Ta. Padma Charan, Ph. Asureswar.	756 0 0	Ditto ..	..	Jaganath Kanungo.	..	340 0 0	..
5036	Ta. Govind, Ph. Asureswar.	609 0 0	Ditto ..	..	Kashinath Jagati and others.	..	304 0 0	..
5208	Ta. Jujesti Radhakrushna, Ph. Baruan.	1,808 0 0	..	Share consisting of 12 as. in mauza Janpara, and 8 as. in mauza Swain Khand. All other shares besides that specified will be excluded from sale.	Radhakrishna Dey and others.	1,097 1 0	..	548 8 0
5212	Ta. Ramkrushna, Radhakrushna Ph. Baruan.	650 0 0	..	Share consisting of 12as. in each of the mauzas Nilakanthapur, Kakudikud, Deulpara and 16 as. in mauza Mendha. All other shares besides that specified will be excluded from sale.	Ditto ..	526 13 0	..	263 7 0
5325	Kh. Ta. Udaynath, Ph. Benahar.	1,751 0 0	The whole.	..	Golak Chandra Das and others.	..	876 0 0	..
5326	Kt. Ta. Narahari, Ph. Benahar.	1,354 0 0	Ditto ..	..	Birakishore Das and others.	..	677 0 0	..

5479	A. J. B. Ma. Bhaskar Naik, Ph. Hatimunda.	508 0 0	Ditto ..	..	Richanda Charan Naik and others.	254 0 0	..	254 0 0	..
5727	Ma. Pitamber, Ph. Dolagram.	792 0 0	Ditto ..	..	Ban kabehri Samal.	396 0 0	..	396 0 0	..
5764	Kt. Ta. Bira- bhadra, Ph. Jaj- pur.	555 0 0	Ditto ..	..	Choudhury Dibyasingha Mahapatra and others.	243 0 0	..	243 0 0	..
5835	Ta. Achutananda, Ph. Katey.	1,147 7 0	Ditto ..	..	Hrudanada Sahu and others.	556 10 1	..	556 10 1	..
5836	Ta. Krutibas, Ph. Katey.	896 0 0	..	Residuary share consisting in each of the mauzas Bodal, Mahatapari, Nalang, Sikhar and Tentoi. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale).	Choudhury Siba- lav Das and others.	762 8 0	799 3 0	762 8 0	799 3 0
5837	Ta. Gopabandhu, Ph. Katey.	564 0 0	The whole	..	Mahadeb Prasad Bhagat and others.	281 9 0	..	281 9 0	..
5858	Th. K r u s h n a Charan, Ph. Alti.	733 0 0	Ditto ..	..	Choudhury Gour Chandra Pal and others.	238 10 9	..	238 10 9	..
5948	Tape Bhobani, Ph. Alti.	2,183 0 0	Ditto ..	..	Muralidhara Sahu.	148 0 0	..	148 0 0	..
5998	Kt. Tarani Prasad, Ph. Deogan.	616 0 0	..	Residuary share consisting of 15as. 5p 15kt. 1b. 19g. in each of the mauzas, Barisahi, Baragudikud, Bilasuni, Dimiri, Ekberuan, Nuagari, Padatira, Puichanda, Raniola and Subarnapur. All other shares besides that specified will be excluded from sale (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale).	Tarini Prasad Rai and others.	595 15 0	177 8 0	595 15 0	177 8 0

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
6063	Thaney. Paramananda, Ph. Alti.	Rs. a. p. 885 0 0	The whole	..	Nakshyatra Malini Doiy wife of Bhabagrabi Biswal.	..	343 0 0	..
6064	Thaney Yasin Khan, Ph. Alti.	796 0 0	Ditto	..	Munshi Jaimul Abedin Khan and others.	..	588 0 0	..
6090	Th. Arata, Ph. Jhankad.	684 0 0	Ditto	..	Choudhury Siba Charan Mahapatra and others.	..	212 0 0	..
6094	Ta. Brajasundar, Ph. Kodinda.	531 0 0	Ditto	..	Choudhury Chintamani Acharya and others.	..	266 0 0	..
6100	Ta. Dasrathi, Ph. Saibiri.	2,055 0 0	Ditto	..	Ch. Brajasundar Das and another.	..	1,028 0 0	..
6103	Ta. Radhakrushna, Ph. Saibiri.	1,902 0 0	Ditto	..	Ch. Radhakrishna Das.	..	451 0 0	..
6104	Ta. Ramahari, Ph. Saibiri.	933 0 0	..	Residuary share consisting of 16as. in each of the mauzas, Gharimul, Kodai, Nailo, Naranpur, Nilmahar, Palsa, Puran, Sammanda Sahi and Tunda.	Satrughna. Mal and others.	851 8 0	..	236 2 0

6108	Ta. Narahari, Ph. Saibiri.	1,638 0 0	..	..	1,094 9 4	Chandramoni Ditya, wife of Ch. Mrutunjay Das Manager, minor sons Ch. Chandrasekhar Das and others.	..	547 5 0
6109	Ta. Brajabandhu, Ph. Saibiri.	1,542 0 0	..	..	932 0 0	Ch. Baladev Das and another.	..	238 0 0
6109	Ta. Brajabandhu Padmalav, Ph. Saibiri.	1,542 0 0	..	..	610 0 0	Ch. Sibana Das and another.	..	305 0 0
6110	Ta. Padmalav, Ph. Saibiri.	1,444 0 0	The whole	..	..	Ditto	722 0 0	..
6111	Ta. Mrutunjay Ph. Saibiri.	1,414 0 0	..	..	754 0 0	Chandramoni Ditya, wife of Ch. Mrutunjay Das, Manager for minor sons Ch. Chandrasekhar Das and others.	..	377 0 0

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)

Residuary share consisting of 16 as. in mauza Palasa.

All other shares besides that specified will be excluded from sale. If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)

Residuary share consisting of 16 as. in each of the mauzas Beoril, Gelahpur, Titinga.

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)

Share consisting of 16 as. in each of the mauzas, Baradia, Nachhipur and Nailo. All other shares besides that specified will be excluded from sale.

Residuary share consisting of 16 as. in each of mauzas. Arana, Mandasahi and Sanamandasahi.

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Janna of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors to be sold.	If only a share is to be sold, the Sadr Janna of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
6219	Ta. Govind Sahu, Ph. Tiran.	Rs. a. p. 814 0 0	The whole.	..	Narayan Sahu and others.	..	Rs. a. p. 407 0 0	..
6519	Kt. Ta. Shyam Charan, Ph. Tikan.	529 0 0	Ditto ..	..	Ch. Padma Charan Das, and another.	..	265 0 0	..
6683	Ta. Anutaran, Ph. Sungra.	719 0 0	Ditto ..	..	Artatrana Misra and others.	..	230 0 0	..
6993	Ta. Janakinath, Ph. Katey.	533 0 0	Ditto ..	..	Indramoni Mohanty.	..	264 11 0	..
7034	Ma. Sudarsan, Ph. Deogan.	567 0 0	Ditto ..	..	Sundaramoni Dasi, wife of Ananda Chandra Misra.	..	234 0 0	..
7147	Thaney Janardan, Ph. Alti.	642 0 0	Ditto ..	..	Kgo. Janaki Balav Das.	..	321 0 0	..
7148	Thaney Jodumoni, Ph. Alti.	510 0 0	Ditto ..	..	Patayat Baladeb Chandra Dhira and others.	..	255 0 0	..
7229	Thaney Binod-Chandra, Ph. Alti.	772 0 0 1,374 0 0	Ditto ..	..	Benode Chandra Mohanty.	..	386 0 0	..
7577	Ta. Girischandra, Ph. Tikan.		..	Residuary share consisting of entire mauzas Barabat, Brahmanbad, Jaripada, Kajala, Kakat, Kapaleswar, Keutgarh, Mahipal, Meghabarada, Nilakana, Oriso and Samaguria.	Moni Naik and others.	692 0 0	..	190 14 0

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)

7578	Ta. Bimala Charan, Ph. Tikan.	919 0 0	The whole	..	Bimala Charan Rai Choudhury and another.	..	460 0 0	..
7767	Kt. Ta. Raghubanda, Ph. Benahar.	1,071 0 0	Ditto	..	Rajkishore Das and Narayan Prasad Das.	..	536 0 0	..
7768	Kt. Ta. Govind Chandra, Ph. Benahar.	783 0 0	Ditto	..	Nagendra Nath Das and another.	..	392 0 0	..
8037	Kt. Ta. Bimala, Ph. Tikan.	833 0 0	Ditto	..	Bimala Charan Rai Choudhury and another.	..	417 0 0	..
8255	Ta. Ramesh, Ph. Balubis.	1,345 0 0	Ditto	..	Ramesh Chandra Rai Choudhury.	..	652 4 0	..
8256	Ta. Bimala, Ph. Balubis.	891 0 0	Ditto	..	Bimala Charan Rai Choudhury and other.	..	72 0 0	..
8260	Ta. Bimala, Ph. Balubis.	1,452 0 0	Ditto	..	Bimala Charan Rai Choudhury and another.	..	1,452 0 0	..
8265	Ta. Ramesh, Ph. Balubis.	1,806 0 0	Ditto	..	Ramesh Chandra Rai Choudhury.	..	903 0 0	..
8266	Ta. Bimala, Ph. Balubis.	1,248 0 0	Ditto	..	Bimala Charan Rai Choudhury and another.	..	524 0 0	..
8273	Ta. Hossain, Ph. Kokahand.	641 0 0	Ditto	..	Sayed Abdul Rob Choudhury and others.	..	58 0 3	..

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
8278	Kt. Ta. Hossain, Ph. Delijora.	Rs a. p. 628 0 0	The whole	..	Sayed Abdul Rob Choudhury and others.	..	Rs. a. p. 56 12 0	..
8574	Ta. Gajrajpur Banchhanidhi, Ph. Katey.	3,113 0 0	..	Share consisting of entire mauzas, Ambapara, Vandailo, Jalarpur, Kurangpada, Nachhigan, Nivaran, Sarakor and Sutin-da, and kt. 3p. 16k. 9b. 16g. 3c. 3bd. in ma. Bachhalo. All other shares besides that specified will be excluded from sale.	Hema Chandra Sur and others.	2,346 0 0	..	1,155 1 0
9046	Guram Sarada, Ph. Jhankad.	1,077 14 0	The whole	..	Triguna Charan Rai and others.	..	269 8 0	..
9090	Balaram Parbati Charan, Ph. Alti.	734 14 0	Ditto ..	..	Parbati Charan Samal and another.	..	367 14 0	..
9091	Balaram Prahlad, Ph. Alti.	736 4 0	Ditto ..	..	Prahlad Samal	..	368 4 0	..
9092	Balaram Bhaja Krishna, Ph. Alti.	768 2 0	Ditto ..	..	Bhaja Krishna Samal.	..	384 2 0	..
9100	Balaram Bahem, Ph. Alti.	695 11 0	Ditto ..	..	Munshi Bahem Khan.	..	348 0 0	..

CUTTACK:

B. N. MISRA,

Collector of Cuttack.

The 24th July 1936.

[2-2-14-8-1936]

RANGERS COURSE TRAINING AT DEHRA-DUN, 1937—39.

Applications are invited from candidates for admission into the Dehra-Dun Forest College, for the Session 1937—39.

Candidates must not be less than 18 or more than 25 years of age on the 1st July 1937, no candidate, who is not a native of or domicile in Orissa, need apply. Anyone claiming domicile in Orissa should produce a certificate of domicile from the District Magistrate of the district in which he claims his domicile.

The application must be accompanied by the following certificates:—

- (a) A certificate of age (Matriculation certificate).
- (b) A certificate of respectability and good moral character from two or more persons whose social and official position can be accepted as a guarantee of reliability.
- (c) A certificate of having passed the B.A., B. Sc., or I. A., I. Sc. Examination.

(The certificate (b) must bear date not further back than the 1st July 1936).

The provisionally selected candidates will be required to pass a qualifying examination which will be held at a centre to be decided later on the 5th and 6th of October 1936, candidates will not get any travelling expenses in connection with this examination.

No fee will be charged for the examination.

The final selected candidate will be required to produce a health certificate in the Form prescribed by Article 49 of the Civil Service Regulations, 5th Edition, signed by a Civil Surgeon, and testifying to the candidates' sound constitution, good vision and hearing, and general physical fitness for a rough outdoor life in the Forest Department, and to the fact that he bears on his body marks of successful vaccination or of small-pox.

Application should be addressed to the Conservator of Forests, Orissa, Angul, and should reach him by the 1st September 1936.

J. W. NICHOLSON,
Offg. Conservator of Forests,
Orissa.

ANGUL: 7th July 1936.

[1—4—14-8-1936.]

WANTED.

Applications are invited for the following temporary posts:—

1. (a)—One Organiser for Weavers' Co-operative Societies on Rs. 75 to Rs. 100 according to qualifications and travelling allowance admissible under the Bihar and Orissa Service Code.

(b)—Four Weaving Supervisors on consolidated salaries of Rs. 30 to Rs. 60 according to qualifications for the districts of Cuttack, Puri, Berhampur and Sambalpur.

2. Qualification required:—

For (a)—The candidates must have practical experience in organisation of Co-operative Societies on sound basis and thorough knowledge of working of all classes of Co-operative Societies.

For (b)—The Weaving Supervisors should be passed students from any recognised Weaving Institute or of the Cottage Industries Institute, Patna. They should have sufficient education in vernacular to keep accounts of Co-operative Societies in their charge and to submit weekly diaries and reports and should have sound practical knowledge in dyeing and calico printing.

Applications should be made to the Deputy Registrar, Co-operative Societies, Orissa, Cuttack, by the 31st August 1936. None need apply who is not a native of the Province of Orissa or domiciled therein. The domiciled candidates must furnish copies of the certificates of domicile.

S. C. ROY,

Deputy Registrar,

Co-operative Societies, Orissa, Cuttack.

CUTTACK: 7th August 1936.

[2—1—21-8-1936].

WANTED

Applications are invited from candidates for enrolment for the posts of Foresters on a salary of Rs. 25 a month with prospects to rise up to Rs. 50. No candidate, who is not a native of or domiciled in Orissa and who has not passed at least the Matriculation or S. S. L. C. examination need apply. A candidate claiming domicile in Orissa should produce a certificate of domicile from the District Magistrate in which he claims his domicile. The candidate should not be below 18 and above 25 years of age on the 1st September 1936. The application should be addressed to the "Conservator of Forests, Orissa, P. O. Angul".

J. W. NICHOLSON,

Offg. Conservator of Forests, Orissa.

ANGUL: 8th July 1936.

[4—4—14-8-1936.]

NOTIFICATION A.

Notice is hereby given under sections 6 and 13, Act XI of 1859, that the undermentioned estates and shares of the estates in the district of Balasore will be put up for sale at the office of the Collector of that district on the 23rd September 1936, at 12 A.M., for arrears of revenue and other demands which by law are realizable as arrears of land revenue :—

1	2	3	4	5	6	7	8	9
Tauza no.	Name of Mahal and pargana.	Sadar jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadar jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
949	Taluq Krishnapur, Ph. Ankuda.	Rs. a. p. 6,913 0 0	Whole	..	Radhakanta Parhi and another of Eram p. s. Basudebpur.	..	Rs. a. p. 1,457 0 0	..
3885	Brajasundarpur, Ph. Ankuda.	4,240 0 0	Share	4 annas in the estate	Brajkumar Parhi Gunakar Mohapatra of Eram, p. s. Basudebpur.	1,060 0 0	..	430 0 0
3885	Brajasundarpur, Ph. Ankuda.	4,240 0 0	Ditto	4 annas in the estate	Radhanath Parhi of Eram p. s. Basudebpur.	1,060 0 0	..	380 0 0
3885	Brajasundarpur, Ph. Ankuda.	4,240 0 0	Ditto	4 annas share in the estate	Umamani Dibya, Manager for minor son Anirudha Nath Parhi of Eram. p. s. Basudebpur.	1,060 0 0	..	400 0 0
37	Taluq Narayanpur, Ph. Adaruleya.	1,089 0 0	Whole	..	Raghunath Jew Thakur, Marfat Chy. Krushna Prasad Sendha Mohapatra of Bogunia p. s. Simulia.	..	294 0 0	..
576	Taluq Purastampur, Ph. Balikhand.	1,768 0 0	Share	5 annas 8p. 5kt. share in mauza Dhumapur, Iswarpur, Kundi, Muruna, Raghubindha, Abjjana	Jadunath Panda of Ranj, p. s. Bhadrak and others.	614 14 5	..	307 7 2

3813	Srinathpur, Ph. Balikhband.	841	4 10	Whole	..	Raghuram Srichandan Mahapatra of Eram, p. s. Basudebpur.	..	419 10 5	..
3814	Harekrishnapur, Ph. Balikhband.	709	0 0	Do.	..	Chy. Harekrishna Moha- patra of Eram, p. s. Basudebpur.	..	185 0 0	..
4126	Surandrapur, Ph. Balikhband.	1,540	0 0	Do.	..	Surendranath Misra of Purusottampur, p. s. Simulia.	..	618 12 0	..
4127	Raghunathpur, Ph. Balikhband.	1,307	0 0	Do.	..	Chy. Raghunath Nishankha Mohapatra and others of Purusottampur, p. s. Simulia.	..	554 0 0	..
4128	Gourishyampur, R Ph. Balikhband.	747	0 0	Share	16 annas share in mauza Anandapur, Mohammadpur alias Parbatia and its share.	Biswanath Rath Trustee on behalf of Pravakar Misra and another of Sun- hat, Town Balasore.	570 6 9	..	1935 November
									284 12 1 1936 April
									285 10 8
									570 6 9
4129	Brajanapur, Ph. Balikhband.	528	8 8	Whole	..	Gangadhar Behera of Bai- kunthapur, police-station Basudebpur and others.	..	108 9 9	..
920	Tq. Kaida, Ph. Banchas.	10,523	11 3	Do.	..	Samanta Radha Prasana Das of Sunhatbindha p. s. Balasore.	..	1,295 0 8	..
922	Tq. Radhasyam- pur, Ph. Ban- chas.	5,537	0 0	Do.	..	Samanta Radha Prasana Das of Sunhatbindha p. s. Balasore.	..	1,404 0 0	..

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and pargana	Sadar jama of whole estate.	Whether the whole estate is to be sold,	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadar jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
		Rs. a. p.				Rs. a. p.	Rs. a. p.	Rs. a. p.
924	Tq. Mobarakpur, Ph. Banchas.	9,945 14 5	Whole	..	Panchanan Kumar Deb Mandal and others of Barobaty p. s. Balasore.	..	4,723 1 8	..
930	Gobardhanpur, M a. Ph. Banchas.	2,192 0 0	Share	12 annas share in the estate	Biswambar Das Mahapatra of Raipitamber samil killa Mangalpur, p. s. Soro.	1,644 0 0	..	422 0 0
3850	Baishabnagar, Ph. Banchas.	2,698 0 0	Whole	..	Sauanta Radha Prasad Das alias Baisnab Charan Das of Sunhatbindha, p. s. Balasore.	..	889 0 0	..
3965	Purnachandrapur, Ph. Banchas.	5,550 0 0	Do.	..	Chy. Purna Chandra Das Praharaj Bidyadhar Bhuyan Mohapatra of Kurai, p. s. Soro and others.	..	1,023 0 0	..
3967	Ramakantapur, Ph. Banchas.	2,482 0 0	Do.	..	Chy. Krishna Chandra Das Praharaj Bidyadhar Bhuyan Mohapatra of Kurai p. s. Soro.	..	400 0 0	..
4739	Mobarakpur Tara-charan Ph. Banchas.	9,945 14 5	Do.	..	Tracharan Deb Mandal and another of Barobati, p. s. Balasore.	..	3,500 0 0	..
4744	Mobarakpur Ramanath Ph. Banchas.	932 6 10	Do.	..	Rai Sahib Biswanath Paidar of Aminabad, p. s. Jaleswar.	..	465 10 2	..

4747	Mobarakpur Atal Behari, Ph. Banchas.	1,491 14 2	Whole	..	Rai Sahib Biswanath Paida of Aminabad, police-station, Jaleswar.	..	745 15 5	..
669	Tq. Kundai, Ph. Basta Havelli.	1,621 0 0	Ditto.	..	Prankrishna Das and others of Anko, police-station Basta.	..	411 3 3	..
382	Taluq Jagannath Prasad, Ph. Bayang.	10,560 0 0	Ditto.	..	Sri Radhashyam Sundar Jew Thakur Bije Bangsi Bata Brundaban Sebait Estate Ramkrishna Bose, Executrix Susilabala Dasi, Executor Rabin dra Krishna Mitra of Kothar, police-station Dhamnagar and others.	..	671 0 0	..
387	Taluq Nadigan, Ph. Bayang.	2,658 0 0	Ditto.	..	Kanungo Chy. Brundaban Chandra Harichandan Roy Mohapatra of Nadigan, police-station, Dhamnaga.	..	284 0 0	..
1600 A	Kt. Taluq Gurus Prasad, Ph. Bayang.	2,055 0 0	Share.	4a. 11p. 10kt. share in the estate ..	Nisamoni Dci, wife of Kishorechandra Naik and another of Gangamandir, Town Cuttack.	636 13 4	..	1935 November 318 4 8 1936 April. 318 8 8 636 13 4 771 8 2
982	Taluq Harisingpur, Ph. Bhera.	5,139 0 0	Share.	16 aunas share in mauza Ajodhya, Arjunbindha, Babunbindha and its (share) Baibal, Dadhibabanpur, Daulatpur, Jagannathpur, Jhinkiria, Korbati, Kanuhpur, Kanatia, Kasandipur, Khedirpur, Khedualpur, Mobadila, Momanipur, Misharpur, Mohuriapokhari, Rajgharpokhari, Sandakpur, Sankarpur, Sahapur, Sathibati, 15a. 11p. 6kt. 4b. 17g. 0k. 3bd. share in mauza Harisingpur.	Mahasy Ganesh Prasad Roy and another of Kaupur police-station Bhadrak.	4,543 0 4	..	

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
4826	Birabarpur Srimati Moni, Ph. Bheda.	Rs. a. p. 695 11 10	Whole.	..	Srimati Moni Dibya, Manager for minor son, Manmath Prasad Parhi of Eran, police-station Basudebpur.	..	Rs. a. p. 347 13 11	..
1563 A	Taluq Brajajamsuli, Kt. Tq. Jamsuli, Ph. Daradachore.	753 8 9	Ditto.	..	Chaudhuri Narendra Narayan Praharaj Man- dhata of Gar-Irda police- station Basta.	..	276 12 4	..
233	Kt. Ma. Palkiri, Ph. Dhamnagar.	775 0 0	Ditto.	..	Motoli Mulna Mohammad Habibur Rehman of Shampur, police-station Dhamnagar.	..	388 0 0	..
236	Kt. Dehuri Anandapur, Ph. Dhamnagar.	696 0 0	Ditto.	..	Ditto.	..	348 0 0	..
237	Taluq Shampur Ph. Dhamnagar	6,931 0 0	Share.	16 annas share in mauza Ajmatpur, Baburigan, Anaharpur, Brahmapur, Daipur, Daipur Nahabari, Dakhin- bad, Dhamnagar, Dolgibindapur, Dubal, Gadiali, Ichhada majafarpur, Itua Jainagar, Jhardiha, Kalyani, Karanjigunapur, Kasoli, Kharij- korua, Krishnadaspur, Kusuma, Mankidia, Mirdadpur, Nachlipur, Naguan, Padinarayanpur, Pahadpur, Shampur, Sathagan, Sarifpur, Sarisidha, Srirampur, Talpada.	Kaungo Chaudhuri Brundaban Chandra Harichandan Rai Maha- patra of Nadigan, police- station Dhamnagar.	6,562 8 4	..	2,681 12 2
R								

238	Tq. Jahangir Ph. Dhamnagar.	1,350 0 0	Whole.	..	Mohendra Narain Panda, Manager for minor nephew Sundar Narayan Chau- dhury of Sundari, p. s. Balasore.	585 0 0	..	..
3501	Ra dhashyampur ML Ph. Dham- nagar.	1,049 0 0	Ditto	..	Jagannath Das and another of Kantapari, p. s. Dham- nagar.	35 0 0	..	..
3685	ML Jamsednagar Ph. Dhamnagar.	667 0 0	Ditto	..	Jahedatun Nishabibi, wife of Mohammad Humayun and others of Isafpur, P. S. Bhadrak.	334 0 0	..	..
4956	Gar p a d a Tq. Abdul Hanan, Ph. Garpada.	726 9 4	Ditto	..	Bhuyan Abdul Samad Khan of Orisasasan, p. s. Basta and another.	228 4 8	..	..
24 A R	Tq. Sundarpur Ph. Jajpur.	2,854 13 10	Share.	16 annas share in mauza Ajipur, Arjunpur, Bandalo, Barahanuapada, Brahmanigan, Debidwar, Deopada, Naharpada, Nunia, Saubendalo, Sarapur, Sarapada, Santhamadhhab, and 8 annas share in mauza Sundarpur.	Golak Chandra Sabu and others of Chainpur, p. s. Jajpur.	..	2,584 11 10	1,292 13 11
3361	Tq. Rautarapur, Ph. Jajpur.	543 0 0	Whole.	..	Matoli Mulua Mohamad Habibur Raheman of Dhamnagar p. s. Dham- nagar.	272 0 0	..	..
4578	Kt. Tq. Keshab Charan Phl Jajpur.	611 0 0	Ditto	..	Srimaty Satya b h a m a Dibya alias Gelha Dibya, wife of Damodar Moha- patra of Saunpur, p. s. Dhamnagar.	306 0 0	..	..
1341 4	ML. K a s b a Kamarda, Ph. Kamardachore.	4,566 0 0	Share	8 annas share in mauza Agardachak. Basulipat, Kasoti (B), 16 annas share in mauza Anantapur, Kasaba- kamarda and Paschimanalina.	Choudhuri Radhanath Roy Mohapatra of Kasaba- kamarda p. s. Bhognai.	..	1,508 12 0	500 0 0

1	2	3	4	5	6	7	8	9
Touzi no.	Name of Mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadar jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
734	Tq. Barupsing Ph. Khejuri.	Rs. a. p. 840 0 0	Whole	..	Sitanath Panda of Khantapara p. s. Soro.	..	420 0 0	..
1130	Kt. Tq. Purusotampur Ph. Karmadachore.	1,315 0 0	Share	16 annas share in mauza Bagda, Boinchua, Panchpali Bhikagadia, Nachindia, Ranikhudi, Bindha Kalandia, Kalanda, Kalasimili, Kalamimili No. 2, Manik Similia No. 1 Manik Similia No. 2, Remu, Sarajpur, Troiloki and 12a 6p. share in mauza Gangadia and Kasdiha.	Debendra Nath Giri and others of Gope, p. s. Jalleswar.	1,301 0 0	..	4 3 6
314	Tq. Kasaba, Ph. Manjuri.	3,157 1 4	Whole	..	Srimati Nakhatramali Dei, wife of Chaudhuri Jadunandan Dakhinroy Mahapatra of Jagannathprasad, P. S. Bhundaripokhari.	..	469 0 8	..
665	Jamalpur Tq. Ph. Malidachore.	1,333 0 0	Share	6a. 2p. 5kt. in the estate.	Padmalochan kar and another of Machhia No. 1 p. s. Basta and others.	515 7 11	..	202 6 5
665	Jamalpur Tq. Ph. Mulidachore.	1,333 0 0	Ditto	8a. 6p. in the estate.	Chaudhuri Rambhari Parida and another of Jamalpur, p. s. Basta.	708 2 6	..	137 5 3
722	Tq. Bhagabanta- pur, Ph. Nunkhand.	843 0 0	Whole.	..	Moni Bhadra Mohapatra of Bajipur, p.-s. Soro.	..	374 0 0	..

2	Tq. Randhia, Ph. Randhiaorgada.	5,254 8 6	Ditto..	..	Mohasay Ganesh Prasad Roy and another of Kaa- pur, p.-s. Bhadrak.	..	2,615 14 10	..
5	Tq. Palsa, Ph. Randhiaorgada.	980 0 0	Share..	16 annas share in mauza Dhumapur, Gohirani, Kuansa and Palasa and 10 annas share in mauza Randia.	Harekrishna Panda of mauza Mantiri, p.-s. Soro.	802 3 9	..	9 0 5
1031	Tq. Madhabnagar, Ph. Randhia- orgada.	2,595 0 0	Ditto..	4 annas share in mauza Ambroli, Bandhgan, Keshpur, Nurpur, Ram- pur, Salo, Kudiamal and 3a. 2p. 8kt. share in mauza Dahanasuni and Nachhipur and 8 pies share in mauza Kusumnagar.	Biswambar Das Mahapatra and others of Raipitamber p.-s. Soro and others.	603 11 4	..	99 15 8
43	Talpada Tq. Ph. Senaut.	2,301 12 0	Whole.	..	Choudhuri Harekrishna Mahapatra of Eram, p.-s. Basudebpur.	..	537 8 0	..
125	Mrusadnagar Patna, Ph. Senaut.	2,666 0 0	Share..	16 annas share in mauza Agria, Abarpada, Amargadia, Ambroli, Anantapur, Andrai Aruhapal, Arso, Aruha, Asurali, Ato, Bandiberh, Bania, Barada, Baragada, Earikpur, Baro, Basalpur, Beka, Belkula, Belua, Bentel, Betra, Bhagabanpur, Bhaktibrahmapur, Bhatpara, Bidyadharpur, Bijegangadharpur, Bishnupurbindha, Barang, Brahma- pur, Chabispara, Chakagiri, Chaka- bental, Chakridharpur, Chaudan- pur, Dahanasuni, Deula, Deulpal, Dharmagatpur, Dinari, Dolsahi, Dutaibindha, Gabsahi, Ganjamal, Gobindapur, Golapokhari, Gopal- bindha, Guamal, Gurpal, Guzi- darada, Haladharbindha, Haripur, Hatiapara, Isanpur, Jagannathpur, Jalanga, Jalleswar, Jitanaga, Kama- ria Kandara, Kandapur, Kedarpur, Khandatara, Kharpapada, Kod- gambhir, Kuntala, Madhusudanpur, Mahantipur, Moharampur, Malia-	Kalpada Ray Choudhuri and another of Belgharia p.-s. Barhanagar, district 24-Parganas.	2,460 4 0	..	530 2 0

1	2	3	4	5	6	7	8	9
Touzi no.	Name of Mahal and pargana.	Sadar jama of whole estate.	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadar jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
125		Rs. a. p.		<i>concluded.</i>		Rs. a. p.	Rs. a. p.	Rs. a. p.
7								
1261	Belana Kt. Tq. Ph. Senaut.	1,157 0 0	Ditto..	2a. 10p. 13kt. share in mauza Barunai, 16 annas share in mauza Belna, Gorunati, Nuanauda, Kanchanpur, Toranpada.	Banshidhar Naik and another of Belna, p.-s. Bhadrak and others.	683 9 6	..	309 0 9
1262	Belna Kt. Tq. Ph. Senaut.	1,127 0 0	Whole.	..	Mulna Mahammad Habibur Raheman of Shampur, p.-s. Bhadrak.	..	564 0 0	..
5093	Talpada Tq. Gokulchandra, Ph. Senaut.	551 7 5	Ditto..	..	Gokul Chandra Parhi and another of Eram, p.-s. Basudebpur.	..	152 11 9	..
1164	Berhawal M.L. Ph. Sahabaudar.	778 0 0	Whole	..	Khirode Kumar Panigrahi of Kharidpuipal, p.s. Bhograi and others.	..	189 0 0	..

1935	Bishnupur M.L. Ph. Sababaudar.	6,172 0 0	Share..	8 annas share in the estate	..	Biswanth Paida of Amina- bad p.s. Jalleswar.	3,086 0 0	..	543 0 0
1657	Tappa Purusan- dha Kt. Tappa. Ph. Soso.	1,619 7 11	Share..	5a. 4p. share in the estate	..	Brundabati Dei, wife of Radhakrishna Dhal of Anandapur, p.s. Ananda- pur.	539 13 4	..	185 1 4
1657	Tappa Purusan- dha Kt. Tappa, Ph. Soso.	1,619 7 11	Share..	6 annas share in the estate	..	Nakhetra Mali Dei, wife of Brajakishore Mahapatra, of Anandapur, Killa Keon- jhar and another.	607 4 11	..	203 13 5
3644	Mahal Bhagaban Chandrapur. Ph. Soso.	2,626 0 0	Share..	8 annas share in mauza Barhettri- lochanpur, Barsandharo, Bonth, Barampur, Dhanghar, Giridhari- nagar, Haladipahani, Kandaba, Mahantipara, Nuapokhari, Oladang, Panichhatra, Purusandho, Rautura, pur, Sansandharo, Tikiria, Oliban, Pahadpur, Srimumpur.	..	Daitari Singh executor for minor daughter Lakhimi Bibi of Barahatrilochan- pur, p.s. Bonth.	1,313 0 0	..	451 0 0
810	Hirapur Tq. Ph. Talasabanga.	1,859 0 0	Whole	..	..	Jatindranath Giri of Gope p.s. Jalleswar.	..	429 0 0	..
823	Brahmapur Ar. Pa. Ma. Ph. Talasabanga.	717 0 0	Do. ..	..	..	Kunja Behari Naik and others of Gobinda p.s. Basta.	..	259 0 0	..
1619B	Singarpur Kt. Tq. Ph. Talasabanga.	537 0 0	Do. ..	..	..	Joynarayan Penda and others of Baisingha, Mayurbhanj State.	..	269 0 0	..

All other shares than that specified in column 5 will be excluded from sale.

M. HAMID,
Collector of Balasore.

[3-2-21-8-1936.]

The 31st July 1936.

NOTICE OF SALE

NOTIFICATION—A.

Notice is hereby given under sections 6 and 13, Act XI of 1859, that the undermentioned estates and shares of estates in the district of Puri will be put up for sale at the Office of the Collector of that district on the 21st day of September 1936 at 12 o'clock for arrears of revenue and other demands which by law are realisable as arrears of land revenue:—

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadar Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold, the Sadar Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
7	Killab-Balaramapur, Ph. Paschim-duai.	Rs. a. p. 3,213 0 0	Whole ..	..	Syed Makram Ali and others.	..	1,109 3 9	..
9	Mauza Budhakra Ph. Paschim-duai.	1,568 0 0	Ditto ..	..	Syed Makram Ali and another.	..	481 2 3	..
41	Kh. Annakud, Ph. Kothdesh.	755 0 0	Ditto ..	..	Chaudhury Nilkantha Das and others.	..	378 0 0	..
62	Taluk Pipli, Ph. Kotrabang.	7,894 8 0	..	The share consisting of 5a. 1p. 15kr. in each of the mouzas—Aruha, Banpur. Bantalsingdeuli, Bhail, Bimdaspur sana, Charaya, Dumkepur, Jagannathpur, Solhal, Talapara, Kairi, Kalyanpur, Majhikera, Nailo, Nuagori, Pansara, Patsanipur, Purunasamasarpur and Sana Solahal.	Srinati Nilamani Dibya Manager for Chaudhury Jadumoni Das and others.	1,532 12 0	..	195 15 0
				All other shares besides that specified will be excluded from the sale.				

62 Taluk Pipli, Ph. Kotrahang.	7,894 8 0	..	The share consisting of 5a. 1p. 15kr. in each of the mouzas—Arjunsingpur, Atharbhag, Bhabanipur, Hasanpur, Hatsahi, Joypurhat, Joypursason, Kanjia, Kadhimul, Kartikpara, Khatasarang, Makaraba, Manikdeipur, Madhiali, Narsingpur, Nauri, Nuason, Orakal, Sargailo, Siriapur, Siriapur-Nanjori, Sursura, Uttarsahi.	Saik Saludin	971 1 0	..	385 9 0
62 Ta. Pipli, Ph. Kot- rahang.	7,894 8 0	..	All other shares besides that specified will be excluded from sale.	Chaudhury Ram Chandra Das.	704 2 0	..	327 2 0
63 Resi- duary.	1,444 0 0	..	The share consisting of 1a. 5p. 2kr. 8b. in each of the mouzas—Aruba, Banapur, Bantalsingdeuli, Bhail, Bhindaspur Sana, Charaya, Dumkipur, Jaganathpur, Kairi, Kalyanpur Majhikera, Nailo, Nuagori, Pamsara, Patsanipur, Purunasamsarpur, Sana-Solahal, Solahal, Talapara, Arjunsingpur, Atharabhag, Bhabanipur, Hasanpur, Hatsahi, Joypurhat, Joypursason, Kanjia, Kadhimul, Kartikpara, Khatasarang, Makaraba, Manikdeipur, Madhiali, Narsingpur, Nauri, Nuason, Orakal, Sargailo, Siriapur, Siriapur Nanjori, Sursura, Uttarsahi.	Madan Sahu and others.	575 5 0	..	287 2 6
			All other shares besides that specified will be excluded from the sale.				
			The residuary share consisting of 6a. 4p. 10kr. in each of the mouzas—Abalpur, Dahangira, Jajpur, Kotrabad, Kulasikharpatna, Makundpur, Mangrajpur, Murdhunipur, Nuason, Padma Kairi, Ranpur and Srikanthpur.				
			All other shares besides that specified will be excluded from the sale.				
			If the residuary share is found after the sale to contain property other than that specified above that property also will pass by the sale.				

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
65 Residuary.	Ma. Bantalsing, Ph. Kotrahung.	Rs. a. p. 1,774 0 0	..	The residuary share consisting of 16 as. share in each of the mouzas—Khandia-giri and Kausalyapur. All other shares besides that specified will be excluded from the sale. If the residuary share is found after the sale to contain property other than that specified above that property also will pass by the sale.	Chaudhury Bajrasunder Das and others.	Rs. a. p. 773 15 6	Rs. a. p. ..	Rs. a. p. 314 7 3
66	Ma. Durgadaspur Ph. Kotrahung.	1,026 0 0	Whole	...	Biswanath Misra and others.	...	300 0 0	...
73	Tq. Harisankarpur, Ph. Kotrahung.	2,919 0 0	Do.	...	Ganeshlal Pandit.	...	694 0 0	...
79 Residuary.	Ma. Thanthana Ph. Kotrahung.	811 0 0	...	The residuary share consisting of 14a. 2p. in mauza Thanthana. All other shares besides that specified will be excluded from the sale. If the residuary share is found after the sale to contain property other than that specified above that property also will pass by the sale.	Damodar Misra and others.	718 0 11	...	282 3 8

80 Resi- duary.	Ma. Talsipur Pk. Kotahang.	921 0 0	The residuary share consisting of 12a. 2p. like in each of the mouzas Jamulpur, Odsamudi, Totajpur and Totajpur Sutanungar.	Chandrabati Dibya, manager for Chaudhury Chandrasekhar Das and others.	731 15 0	366 5 0
			All other shares besides that specified will be excluded from the sale.			
			If the residuary share is found after the sale to contain property other than that specified above, that property also will pass by the sale.			
221	Ta. Subarnapur Pb. Kumbhanga	2265 0 0	The share consisting of 16as. share in each of the mouzas— Arjunisingpur, Chhinnaghar, Paripotehi, Parahitpur, Mahant, Rabindrapur, Kadam, Patwardi, Sadhanandpur and Talapada.	Chandhury Shyamsunder Das and another.	1,407 6 0	263 11 0
222	Kb. Sengabhar Ta. Ph. Ph. Ph. Kumbhanga	1,811 0 0	All other shares besides that specified will be excluded from the sale.	Krupasingh Subudhi and others.	168 0 0	...
223	Ta. Subarnapur Pb. Kumbhanga	1,000 0 0		Mohan Sahu and another.	484 0 0	...
224	Kb. Sengabhar Pb. Kumbhanga	1,000 0 0		Hazuri Balvadra Khuntia and others.	260 10 0	...
225	Ta. Kumbhanga Pb. Kumbhanga	1,408 2 0	The residuary share consisting of 16as. share in each of the Mouzas:— Chauriana, Sunder, Malda, Nagpur, Patalda, Raghunathpur, Silani and Solapatia.	Chandhuri Bala- deb Das and others.	...	453 7 0
226	Kb. Sengabhar Ta. Ph. Ph. Ph. Kumbhanga	1,408 2 0	All other shares besides that specified will be excluded from the sale.			
			If the residuary share is found after the sale to contain property other than that specified above, that property also will pass by the sale.			

1	2	3	4	5	6	7	8	9
Touzi no.	Name of Mahal and Pargana.	Sadar Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors to be sold.	If only a share is to be sold, the Sadar Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
233 — 1	Ta. Kuanrpur, Ph. Astarang.	Rs a. p. 2,815 0 0	..	The share consisting of 16 annas share in mouzas:—Astarang. All other shares besides that specified will be excluded from the sale.	Ch. Sibanaav Das.	Rs. a. p. 732 1 0	..	Bs. a. p. 366 0 6
233 — 2	Ta. Kuanrpur, Ph. Astarang.	2,815 0 0	..	The share consisting of 16 annas share in each of the mouzas—Barjanga, Danna-sum, Olla, Sudakeswar and Timora. All other shares besides that specified will be excluded from the sale.	Chaudhury Syamsundar Das and another.	555 13 0	..	178 0 0
235 — Resi- duary.	Ta. Hariprasad, Ph. Kurulo.	1,342 0 0	..	The residuary share consisting of 16 annas share in each of the mouzas—Bantilo, Udyppur, Chhenua, Chhotipara, Rai Beruan, Daluakani, Inayatpur, Mulagar, Sanasirei, Taya, Katakana, Kiakani, Sahubuda and 4 annas share in each of the mouzas—Bania, Kania and Narada and 0. 3a. 6p. in mauzas Bandarikaral. All other shares besides that specified will be excluded from the sale. If the residuary share is found after the sale to contain property other than that specified above, that property also will pass by the sale.	Bhajana nand Mahanty and others.	849 4 7	..	119 8 9
236 — Resi- duary.	Ta. Lakshmi Prasad, Ph. Kurulo	1,383 0 0	..	The residuary share consisting of 16 annas share in each of the mouzas—Bangurigan, Katakana, Nasikeswar, Tandahar, Udekani, Bankuri, Gangapur, Tatanpur,	Chaudhury Loknath Sahu and others.	1,316 12 0	..	438 4 6

Bantilo, Bara Sirci, Bara Ola, Belang, Sahubuda, Sana Sirci Siso and Taya and 9a. 10p. 9kr. in mouza Bandalo.

All other shares besides that specified will be excluded from the sale.

If the residuary share is found after the sale to contain property other than that specified above, that property also will pass by the sale.

245	Ta. Kantapara, Ph. Saidabad.	513 0 0	Whole	..	Nistarini Das and others.	..	120 0 0	..
346	Kh. Golar, Ph. Athais.	2,021 0 0	Ditto	..	Ganeshlal Pandit	..	261 0 0	..
347	Ta. Amuri, Ph. Purbadual.	1,363 0 0	Ditto	..	Mahant Jagannath Ramanuj Das.	..	282 0 0	..
365	Kanman Ph. Tapaykanman.	1,337 0 0	...	..	Mahant Gadadhar Ramanuj Das and others.	1,181 15 2	..	472 1 2

The residuary share consisting of 16 annas share in each of the mouzas Bandalo, Bangurigram, Bara Naupara, Barasirci, Bibhuipur, Gundalaba, Biraikpur, Jeunti, Kakatpur, Kantapaenra Kantapara, Keutjanga, Kuruo, Kuanrpur, Kundbeswar, Malda, Mudugal, Mulagar, Osian, Raghunathpur, Silari, Sian, Sudhakeswar, Banea, Barabla, Derunia, Naiguan, Jeol, Kania, Tandahar, Namara and Katakana, 4 annas share in each of the mouzas Kanaman and Kusumber and 8 annas share in mouza Patalda and 12 annas share in mouza Gurubani.

All other shares besides that specified will be excluded from the sale.

If the residuary share is found after the sale to contain property other than that specified above, that property also will pass by the sale.

Resi-
duary

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears duo from it.	If only a share is to be sold, the arrears duo from it.
370 Resi- duary.	Ta. Kantapara Ph. Saidabad	Rs. a. p. 927 0 0	...	The residuary share consisting of 16 annas share in each of the mouzas Agarsasan, Ansalo, Ateihuda, Begunia-Basta, Belang, Inayatpur, Jantrana, Jeunti, Kantapara, Katakana, Matinpara, Naiguan, Narada, Nasikeswar, Natara, Padasahi, Sahubuda Sana Sirei, Taya and Garh Itapokhari. All other shares besides that specified will be exculed from the sale. If the residuary share is found after the sale to contain property other than that specified above, that property also will pass by the sale.	Choudhury Sibab Das and others.	Rs. a. p. 697 14 0	Rs. a. p. ...	Rs. a. p. 151 12 0

PURI:

6th August 1936.

D. P. SHARMA,

Collector of Puri.

PROCLAMATION OF SALES.

IN THE COURT OF THE AGENCY
MUNSI, POTTANGI.

O. S. NO. 104 OF 1930 OF THE AGENCY SUB-
JUDGE (VIZAGAPATAM) NOW AT JEYPORE.

EXECUTION PETITION NO. 1 OF 1936.

Rajah of Jeypore—*Decree-holder.*

versus

- (1) Utansingh Gouranga Patro (2) Utansingh
Kunandan Patro (3) Utansingh Bollobo
Patro (4) Utansingh Kandarpa Patro
and (5) Utansingh Khiro Patro, all of
Chikkapar—*Judgment-debtors.*

Notice is hereby given that an order has
been passed by this Court for the sale of the
immovable property mentioned in the an-
nexed schedule in satisfaction of the claim
of the decree-holder amounting with costs
and interest up to the date of order of the
sale to the sum of Rs. 981-4-8.

The sale will be held by public auction
by the Agency Munsif, Pottangi, commen-
cing at 11 o'clock on the 14th day of
September 1936 at Pottangi.

SCHEDULE OF PROPERTY.

Description of property to be sold.	Estimated value.
East—Ballu Dongru (Salur Jeypore Road).	Rs. 1,000
South—Chokkarlaputtu Po- langattu.	
North—Rangini Ghati.	
West—Chikkapar village Kantam of the judg- ment-debtors.	

V. VENKATARATNAM,
Agency Munsif, Pottangi.

WANTED.

For the office of the Principal, Ravenshaw
College, Cuttack, a clerk on Rs. 50 a month
in class III of the Ministerial Service (new
scale). Preference will be given to a matricu-
late having previous office experience in
correspondence work with a good speed in
typewriting. The candidate must either be a
native or domiciled in the Province of Orissa.
Applications will be received by the under-
signed not later than the 31st of August
1936.

P. PARIJA,

Principal, Ravenshaw College, Cuttack.

CUTTACK: 3rd August 1936.

[2—1—21-8-1936.]

NOTICE.

It is hereby notified for general informa-
tion that in modification of the previous
order the following properties will be sold
not on the 15th September, but on the 15th
August 1936:—

Lot No. 3.—District Balasore, thana Banta,
pargana Soso—Touzi no. 3644, Mahal Bhaga-
ban Chandrapur, zamindari Sadr Jama
Rs. 2,626, Mufassal Jama Rs. 4,819-4-2.
Abadi and Anabadi area 3459-05 acres.
Judgment-debtor's share 8 annas Sadr Jama
Rs. 1,313. Bicee share 1 anna, Mouza Oliha,
Pahadpur, Srirampur mouzas, share 8 annas,
Sadr Jama Rs. 157-13-3. Separate account
Touzi no. 3644/1. Balance separate account
Touzi no. 3644/E, share 7 annas mouza
Barahat-Trilochanpur, Bara-Sandado, Banta,
Barahuapur, Dhanghara, Giridharinagar,
Haladipahani, Kandaba, Mohantipara, Nua-
pekhari, Oladanga, Panichhatra, Prusenda,
Koutrapur, Sana Sandado and Tikara mouza
share 8 annas. Abadi and Anabadi area
1459-82½ acres Sadr Jama—Rs. 1,155-2-9
and Mufassal Jama Rs. 2,108-6-9p-14 biswa.
Value Rs. 2,000.

R. C. MITRA,

Subordinate Judge.

CUTTACK: 8th August 1936.

IN THE COURT OF THE MUNSI AT
BALASORE.

EXECUTION CASE NO. 151 OF 1936.

Purna Chandra Das—*Decree-holder,*

versus

Sachidananda Das Mohapatra—*Judgment-
debtor.*

Re. 0-4-0 share at a land revenue of
Rs. 634-12-0 with all its interest out
of the estate Tape Purushandha at a land
revenue of Rs. 2,539 bearing Touzi no. 150/2
in the Sub-Registry Bhadrak and district
Balasore to be sold on 15th September 1936
at 12 A.M. for the dues of the decree-holder,
i.e. Rs. 598-14-6. Approximate value
Rs. 600.

J. MOHANTY,

Munsif.

BALASORE: 1st August 1936.

ELECTORAL RULES.

Those interested are advised to buy the
Orissa Legislative Assembly Electoral Rules,
Part I, which deal with the preparation, revi-
sion and publication of Electoral Rolls, from
the Press Officer, Secretariat, Cuttack
Price annas 8 a copy.

ELECTIONS OFFICER.

[3—2—21-8-1936.]

IN THE COURT OF THE DISTRICT
JUDGE OF GANJAM.

PRESENT:

P. Ramalingam, Esq., I.C.S. (Bar.-at-Law),
District Judge.

I. P. NO. 10 of 1936.

Sreedhara Bisoyi—*Petitioner*,

versus

Tonkai Patro and 6 others—*Respondents*
(*Creditors*).

Notice is hereby given under section 19 (2) of Act V of 1920, that the abovenamed petitioner has applied to this Court for being adjudged an insolvent and that the said petition stands posted to the 31st August 1936. Any creditor wishing to oppose the same may do so either in person or by a pleader on the said date.

P. RAMALINGAM,
District Judge.

GANJAM: 4th August 1936.

INDIAN POSTS AND TELEGRAPHS
DEPARTMENT.

NOTICE.

Sealed tenders are invited for the conveyance of mails by motor vehicles daily between Ranchi and Marhu for Up and Down journeys throughout the year on a fixed monthly subsidy for a period of three years commencing from the 19th January 1937. The form of tender and a copy of the schedule showing the number, timings and other details of the service required together with particulars regarding other conditions of the contract may be obtained on application from the office of the undersigned in Patna on payment of Rs. 5 in advance, which will not be refunded in any case. Tenders must reach the undersigned on or before the 1st September 1936 by 16-30 hours.

THE POSTMASTER-GENERAL,
BIHAR AND ORISSA.

PATNA: 4th August 1936.